

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 70/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE PARTIES: Mr. Vivek V. Makkar
V/s.
M/s. Oriental Rubber Industries Ltd.

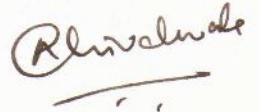
SECTION OF THE COMPANIES ACT: 397/398, 237b, 58,59 of the Companies
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Naseer Ali Rizvi	Advocate for Petitioner	
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Aashdin Chivalkar
i/b HSA Advocates

Advocate for
the Respondents



Order

CP. No. 70/397-398, 237B, 58, 56/NCLT/MB/MAH/2016

At request of the parties, list this matter on 29th September, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 19th August, 2016.